

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH

ORIGINAL APPLICATION NO.197 OF 2024 (WZ)

News Item Titled BMC's Inaction
on Illegal Bhattis

... Suo Motu

Versus

Municipal Commissioner, MCGM & Ors

... Respondents



AFFIDAVIT IN REPLY

I, Zechn B. Beldar, Age: 47 years, Occupation - Service as Engineer Assistant ~~Commissioner~~, L Ward, of Brihanmumbai Municipal Corporation, having office at 'L' Ward First Floor S.G. Barve Marg Kurla West Mumbai 400 070, do state on solemn affirmation as under:

1. I say that, I have made myself conversant with the facts of the case and am able to depose on behalf of the Respondent. I am filing this affidavit in reply pursuant to the order of this Hon'ble Court dated 24/04/2025 thereto.
2. The allegations in News Item titled BMC's inaction on illegal Bhattis in the daily newspaper 26.08.2024 accordingly the site was inspected and it is seen that action is taken by the concern L ward against the

Beldar

said illegal Bhattis and accordingly cases are filed in Shindewadi Court pursuant to the provision of section 471 of the BMC Act against the offenders and action in process against others Bhattis is being initiated. The details of the cases filled by BMC and the cases in process are here to annexed and marked as Exhibit 'A' collectively.

3. With the help of the Sakinaka Police Station the respondent have taken action against the illegal Bhattis in Chandivali area on 21.04.2025 the details of the same are here to annexed and marked as Exhibit 'B' collectively and the photograph showing the action taken are here to annexed and marked as Exhibit 'C' collectively.
4. On the based on the complaints received, appropriate legal and administrative action has been taken by the BMC Officers against all identified illegal Bhattis, including like issuance of notices, sealing of premises, imposition of fines/penalties, and initiation of prosecution wherever applicable.
5. In view of the above it is humbly prayed that no orders be passed against these respondents BMC.

Solemnly Affirmed at Mumbai

This day of April, 2025

[Signature]

Advocate for Respondent

[Signature]

Respondent
Brihanmumbai Municipal Corporation

NOTED & REGISTERED
Sr. No. 477 Page No. 28
Book No. 15 Date 24 APR 2025

NOTARY
S.M.H. ZAIDI
Mumbai & Thane Dist.
Reg. No. 3640
My Commission Expires 25 Sept 2026
GOVT. OF INDIA

BEFORE ME
S. M. H. ZAIDI
NOTARY
Government of India
Mumbai & Thane Dist
24 APR 2025

Exhibit 'A'

अनुक्रमांक	लॉन्डी / भत्याची नावे	पत्ता	कारवाई
1	मंगल लॉन्डी	नाथर वाडी, खिरणी रोड	तोडक कारवाई करण्यात आले
2	जे. के. प्रोसेस	हॉटेल सागर कफे, खाशीनी रोड	तोडक कारवाई करण्यात आले
3	फैझान मेटल	लोयल्का मार्केट, खिरणी रोड	तोडक कारवाई करण्यात आले
4	फेनीस प्रोसेस	स्ट अंथोनी चर्च, खिरणी रोड	तोडक कारवाई करण्यात आले
5	फैझान प्रोसेस	लोयल्का मार्केट, खिरणी रोड	तोडक कारवाई करण्यात आले
6	मेटल कंपनी	सबुवली गली, खारणी रोड	तोडक कारवाई करण्यात आले
7	जानी गोरमेट	सबुवली गली, खारणी रोड	तोडक कारवाई करण्यात आले
8	कनोजिया लॉन्डी	नाथर वाडी, खारणी रोड	तोडक कारवाई करण्यात आले
9	ब्लू वाश लॉन्डी	हॉटेल सागर कफे, खाशीनी रोड	तोडक कारवाई करण्यात आले
10	फॅशन मेटल	सबुवली गली, खारणी रोड	तोडक कारवाई करण्यात आले
11	सुरज कारस्टिंग	सबुवली गली, खारणी रोड	तोडक कारवाई करण्यात आले
12	फायन मेटल	सबुवली गली, खारणी रोड	तोडक कारवाई करण्यात आले

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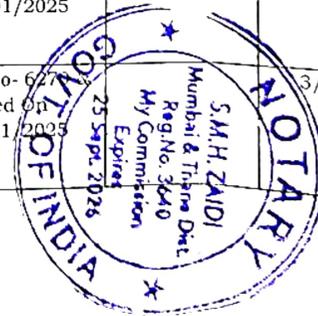


25/09/2028
S.M.H. Zaidi
Mumbai & Thane Dist.
My Commission Expires 25 Sep. 2028

Inspection Report U/s 390 of MMC Act Issued to the Followning Foundary and Laundry at Khairani Road in 'L' ward Jurisdiction.

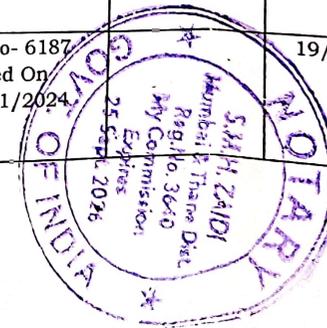
Sr.No.	Name of the Owner	Name of Foundary/Laundry	Address	Activity	I.R. No & Issued Date	Second I.R. Issued	I.R. forwarded to Legal dtd.	Court Case Number.
1	Shri. Raj Mohamad	M/s.Raj Mohamad (Foundary)	M/s. Raj Mohammad Foundary GalaNo-1, Near Ahley Aziz Maszid, Khairani Rd, Kurla(W), Mumbai-72.	Aluminium Melting Foundary	I.R No 6244 & Issued On 6/01/2025		15/01/2025	0000661/SS/2025
2	Shri. Suraj Jaiswal	M/s.Suraj Jaiswal (Foundary)	M/s. Suraj Foundary, Gala No-10,Azad Market, Near Aley Aziz Maszid, Kurla (W), Mumbai-72	Aluminium Melting Foundary	I.R No- 6245 Issued On 6/01/2025		15/01/2025	0000662/SS/2025
3	Shri. Azizul . H. Qureshi	M/s. Eco Trader (Foundary)	M/s. Eco Trader (Foundary), Wajid Ali Compound, Near Aley Maszid, India Market Kharani Rd, Kurla (W), Mumbai-72	Aluminium Melting Foundary	I.R No- 6246 & Issued On 6/01/2025		15/01/2025	0000663/SS/2025
4	Shri. Khalil Qureshi	M/s.Khalil Foundry	M/s. Khalil Foundary, Urdu school Wali Gali, Near Aley Aaziz Maszid, Kharani Rd, Kurla (W),Mumbai-72	Aluminium Melting Foundary	I.R NO- 6247 & Issued On 6/01/2025		15/01/2025	0000664/SS/2025
5	Mr. Zishan Qureshi	M/s.Taj Process Laundry	Gala no-2, Kothari Compound, Opp Ruby Dynan Khairani Rd, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6248 & Issued On 6/01/2025		15/01/2025	0000665/SS/2025
6	Mr. Manjura S Malik & Mr.Jaffer Malik	M/s.National Garment (Laundry)	Gala No- 63, Lalitabai Chawl, Shree Nagar, Khairani Rd, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6264 & Issued On 09/01/2025		5/2/2025	Filling in Processes
7	Shri. Rajesh Giri &Shri Ambuj Vishwakarma	M/s. Arya Process	Gala no- 6, Roshan Estate, Salma Market, C.R. Loyalak Road, Kurla (W), Mumbai -72	Laundry	I.R No- 6269 & Issued On 10/01/2025		3/2/2025	Filling in Processes
8	Shri. Irfan Khokhare	M/s. Lakhani Laundry	Gala no- 10, Roshan Estate, Salma Market, Khairani Road Kurla (W), Mumbai - 400072	Laundry	I.R No- 6277 Issued On 10/01/2025		3/2/2025	Filling in Processes

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No.	Name of the Owner	Name of Foundry/Laundry	Address	Activity	I.R. No & Issued Date	Second I.R. Issued	I.R. forwarded to Legal dtd	Court Case Number.
9	Mr. Mangala Prasad Vishwakarma	M/s.Prince Art Laundry	Gala no- 2, P,VK Compound, Khairani Rd, Near Hotel Faizan, Sakinaka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6256 & Issued On 08/01/2025		3/2/2025	Filling in Processes
10	Mr. Nandkumar Singh	M/s.Om Dryer Laundry	Gala No- 4, Bashir Khan Estate, Near Indian Market, Saki Naka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6257 & Issued On 08/01/2025		3/2/2025	Filling in Processes
11	Mr. Jitendra Pathak	M/s.Hariom Creation.(Laundry)	Gala no- 22, Chandivali, Peer Mohd Compound, Loyelka-Lane Kurla (W), Mumbai - 400084	Laundry	I.R No- 6258 & Issued On 09/01/2025		3/2/2025	Filling in Processes
12	Mr.Ashok Singh & Mr.Kishor Singh	M/s.R.K. Laundry	Gala no- 6, India Market, Opp Sunex Ply Shop, Khairani Road, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6260 & Issued On 09/01/2025		3/2/2025	Filling in Processes
13	Mr. Suresh Mishra	M/s. Shashi Garments (Laundry).	Gala no- 11 A, Indian Market Gali, Opp Sunder Ply Shop Khairani Road, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6261 & Issued On 09/01/2025		3/2/2025	Filling in Processes
14	Mr.Mahendar Sonkar	M/s.Shanti Dyer's	Gala no- 10, Mustakha Market, Khairani Road, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6262 & Issued On 09/01/2025		3/2/2025	Filling in Processes
15	Smt..Vandana Vasant Shinde & Mr.Ramzan Ali	M/s. Golden Process Laundry M/s. Golden Process Laundry	Shop no- B-7, Gilbert Compound, Usmania Market, Near Durga Mandir Lane, Near Ladi Compound, Sakinaka, Khairani Rd, Kurla (W), Mumbai- 400072	Laundry	I.R No- 6284 & Issued On 15/01/2025		5/2/2025	Filling in Processes
16	Shri . Sushil Mishra	M/s. O.S. Enterprises (Laundry)	Gala no-7, P.V.K.Compound, Khairani Rd, Sakinaka, Kurla (W), Mumbai- 72	Laundry	I.R No- 6187 Issued On 21/11/2024		19/12/2024	4208619/SS/2024

Shri . Sushil Mishra
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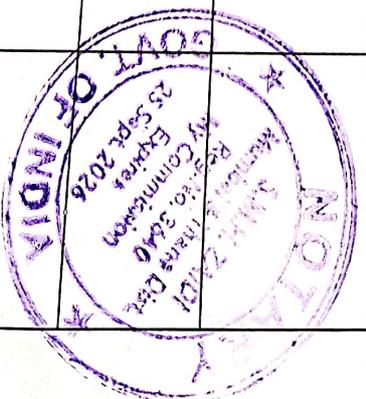
No.	Name of the Owner	Name of Foundary/Laundry	Address	Activity	I.R. No & Issued Date	Second I.R. Issued On	I.R. forwarded to Legal dttd	Court Case Number.
17	Shri. Suraj Jaiswal	M/s. V.R. Laundry.	Abdul Rashid Compound, Kharani Rd, Behinds, J. Studio, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6051 & Issued On 23/08/2024	I.R No- 6331 & Issued On 11/03/2025	14/11/2025	Filing in Processes
18	Mr. Bhavart Dubariya	M/s. The Blue Art Laundry	Gala No- 36, Adam D Souza Compound, Kharani Road, Sakinaka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6204 & Issued On 02/12/2024		9/1/2025	Filing in Processes
19	Mr. Lalman Prasad Goud	M/s. Sahara Garments Process	Gala No- 5, Subash Nagar, Bambu Gali, Dingra Compound, J.J.M. Road, Chhatkopar (W), Mumbai- 400072	Laundry	I.R No- 6241 & Issued On 13/12/2024		3/2/2025	Filing in Processes
20	Mr. Ravindra.T. Chitare	M/s. Alka Tools	Gala no- 16, Bashir Khan Estate, Near Salma Beg, Kharani Rd, Lovalka lane, Kurla (W), Mumbai - 400072	Aluminium Melting Foundary	I.R No- 6268 & Issued On 10/01/2025			
21	Smt. Vandana Vasant Shinde & Mr. Ramzan Ali	M/s. Golden Process Laundry	Shop no- B-7, Gilbert Compound, Usmania Market, Near Durga Mandir Lane, Near Ladi Compound, Sakinaka, Kharani Rd, Kurla (W), Mumbai- 400072	Laundry	I.R No- 6284 & Issued On 15/01/2025			
22	Mr. Pankaj Ganesh Choudhri	M/s. Ganesh Laundry	Near Mohammadi Hotel, Opp Sagar Hotel, Alehdis Mazid Kharani Rd, Sakinaka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6297 & Issued On 05/02/2025			
23	Mr. Mohammad Shabbir Sij	M/s. Shabbir Laundry	M M Market, opp Sagar hotel, near Aji compound, Kharani Rd, Sakinaka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6298 & Issued On 05/02/2025			
24	Mr. Altaf Hussain	M/s. Umara Laundry	M M Market, opp Sagar hotel, near Aji compound, Kharani Rd, Sakinaka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6299 & Issued On 05/02/2025			



Sr. No.	Name of the Owner	Name of Foundary/Laundry	Address	Activity	I.R. No & Issued Date	Second I.R. Issued	I.R. forwarded to Legal dtd.	Court Case Number.
25	Mr. Anil Kumar A Singh & Mr. Manjur Malik	M/s. National Laundry	Gala no- 63, Shree nagar, behind universal business park, Saknaka Kuria (W), Mumbai - 400072	Laundry	I.R. No- 6301 & Issued On 06/02/2025			
26	Mr. Kelvin Singh Kohli & Mr. Roshmeet Singh Kohli	M/s. Skyway R.M.C Plant Pvt Ltd	C.T. S.No. 121/Aand12/B, Village Kuria Sunder Baug Lane, Kuria (W), Mumbai - 400070	RMC PLANT	I.R No - 6175, I.R no- 6178 22 / 10 / 2024 & 25 / 10 / 2024			
27	Mr. Srikanth C. Raghavraju	M/s. Swastik Infralogic Pvt Ltd.	CTS 120, Village Kuria-II, Sunder Baug, Next To Phoenix Mall Kuria (W), Mumbai - 400072	RMC PLANT	I.R No- 6176 & Issued on 22 / 10 / 2024			
28	Mr. Manoj Vibhute (Marketing Manager)	M/s. Relcon Infra Projects Ltd	Plot no- 36, Chandivali Estate, Chandivali Andheri (East), Saknaka, Near Saighrasha Nagar Mumbai - 400072	RMC PLANT	I.R No- 6237 & Issued On 30 / 12 / 2024			
29	Mr. Rutikumar Shailesh Shah & Smt. Shefal Kotan Shah	M/s. Speco Infrastructure	C.T.S. No-7595, 7596 & 7587 Kooka Estate, Near Kranti Nagar, Bail Bazar, Kuria (W), Mumbai - 400057	RMC PLANT	I.R No- 6278 & Issued On 14/01/2025			
30	Mr. Sudhanva S. Mandke & Mr. Arjun S. Naste & Mr. Pankaj Shrivastav	M/s. ACC Ready mix plant	CTS. No. 1662 & 1663, Tejpal Industrial Estate, Saknaka, Kuria (W), Mumbai - 400072	RMC PLANT	I.R No- 6279 & Issued On 14/01/2025			
31	Mr. Aditya Sharda & Mr. Anil Banchor & Mr. Surraj Nemishte	M/S. RDC Ready mix plant	C.T.S. No. 1660, Village Marol, Lathia Rubber Factory Road, Saknaka, Andheri (E) Mumbai - 400072	RMC PLANT	I.R No- 6280 & Issued On 14/01/2025			
32	Mr. Sadhana Sadh & Mr. praktik sadh	M/s. Raj Laundry	Gala No- 4, Shree Nagar, Maheshib Compound, opp Universal Business Park, Kharani Rd, Saknaka, Mumbai- 72	Laundry	I.R No- 6302 & Issued On 06/02/2025			

31/08/2025
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Page. No. 5-



Sr.No.	Name of the Owner	Name of Foundary/Laundry	Address	Activity	I.R. No & Issued Date	Second I.R Issued	I.R.forwarded to Legal dtd.	Court Case Number.
33	Mr.Anwaral Haque Khan	M/s.Anwaral Laundry.	Gala no- 6 A, Admon compound, Kharani Rd, Sakinaka, Kurla (W), Mumbai - 400072	Laundry	I.R No- 6311 & Issued On 20/02/2025			
34	Mr. Sunil Kanojia	M/s. Kanojia Corporation	Gala no-1, Makharia compound , nair wadi, Kherani Rd, Sakinaka, Kurla (W), Mumbai-400072	Laundry	I.R No- 6326 & Issued On 06/03/2025			
35	Mr. Iqbal Qureshi	M/s. Shyam Process	Gala no- 1, Madani estate, Nair wadi, Ayppa Mandir Rd, Kharani Rd, Sakinaka, Kurla (W)Mumbai- 400072	Laundry	I.R No- 6327 & Issued On 07/03/2025			
34	Mr. Pramod Kanoji	M/s. Shiram Dry Cleaners	Gala no-5, Makharia compound , nair wadi, Kherani Rd, Sakinaka, Kurla (W), Mumbai-400072	Laundry	I.R No- 6328 & Issued On 07/03/2025			

S. P. Zaidar
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Page No. 6.



श्री अशोक काशी २११०२८ ५१५२२१ ०११९१००३

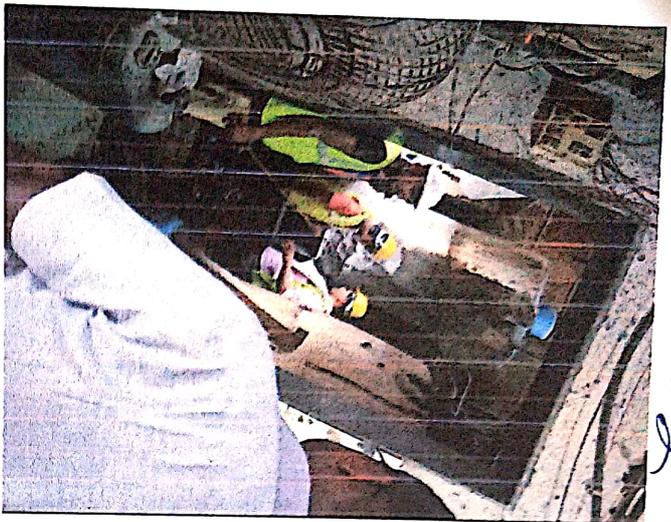


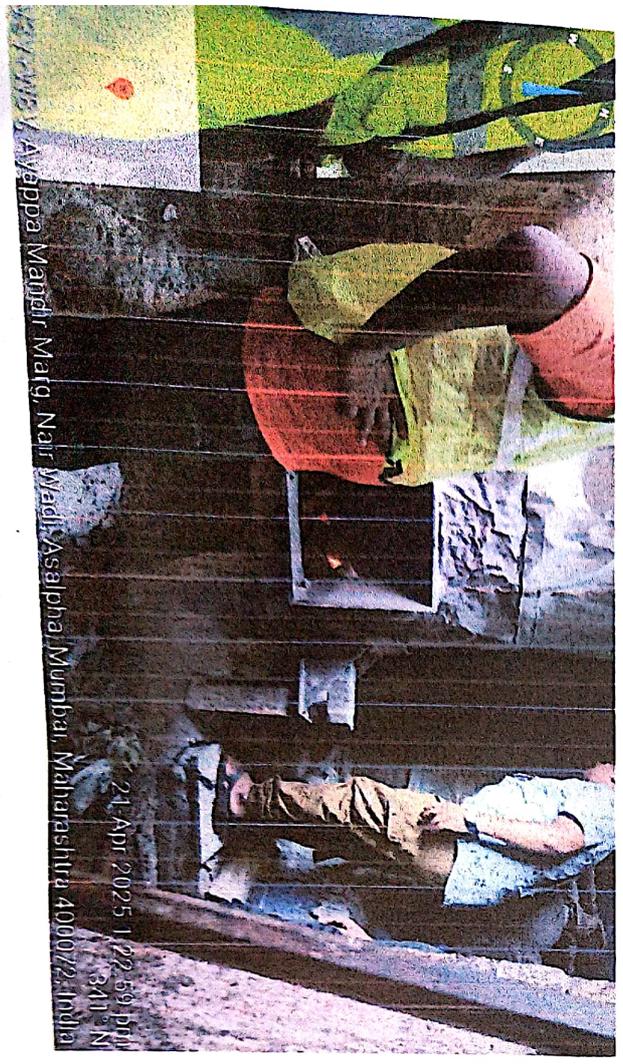
Exhibit 'c'

अशोक काशी
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NOTARY
S.M.H. ZAIDI
Mumbai & Thane Dist
Reg. No. 3640
My Commission
Expires
25 Sep 2024
GOV. OF INDIA

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सोदा शिवाजी
राजेंद्रराजे

राजेंद्र

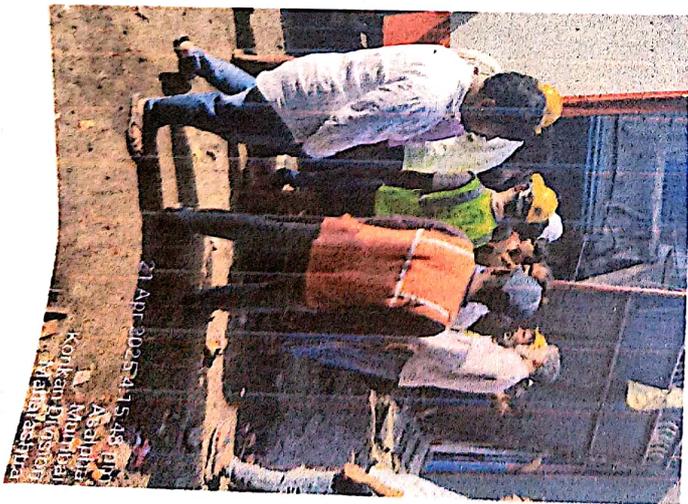
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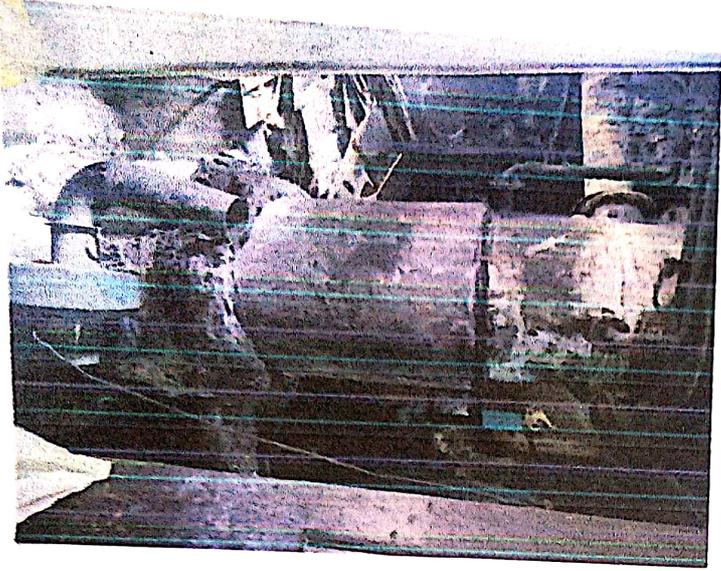


NOTARY
S.M.H. Zaidi
Mumbai & Thane Dist
Reg. No. 2640
25/09/2023
OF INDIA



राजेंद्रराजे
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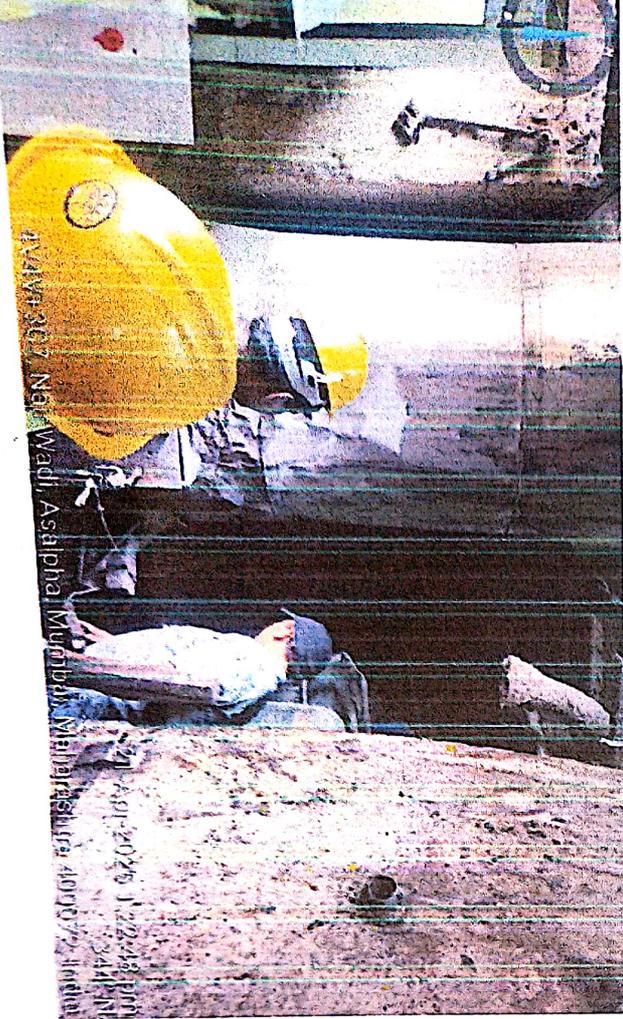
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NOTA
S.M.H. ZAIDI
Mumbai & Thane Dis
Reg. No. 3440
My Commission
Expires
25 Sept 2026
GOVT. OF INDIA

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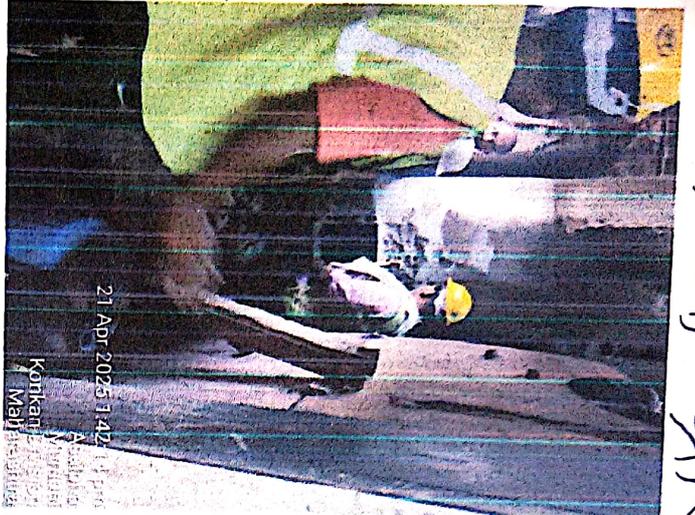


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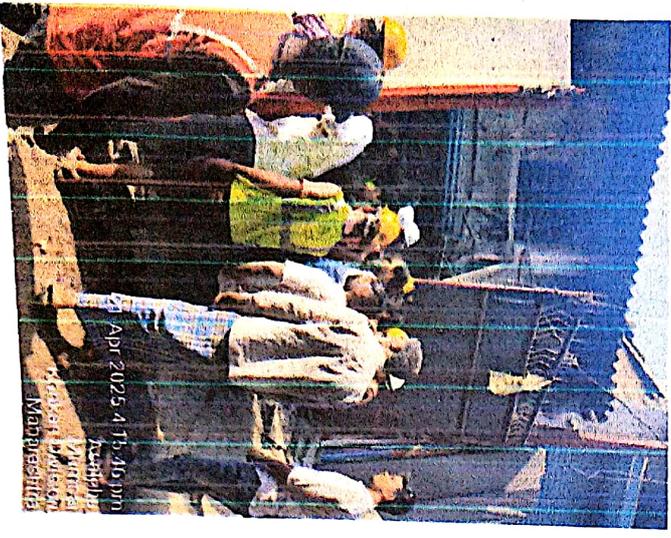
NOTARY
S.H.H. ZAIDI
Mumbai & Thane Dist.
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Mys Commission
25 Sept. 2022
GOVT. OF INDIA



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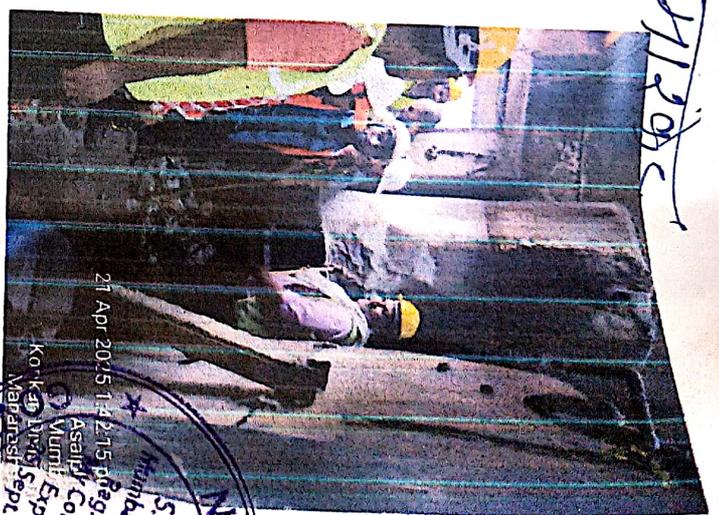


21 Apr 2025 11:42 AM
Korhan, Mumbai
Maharashtra



21 Apr 2025 11:45 AM
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Maharashtra

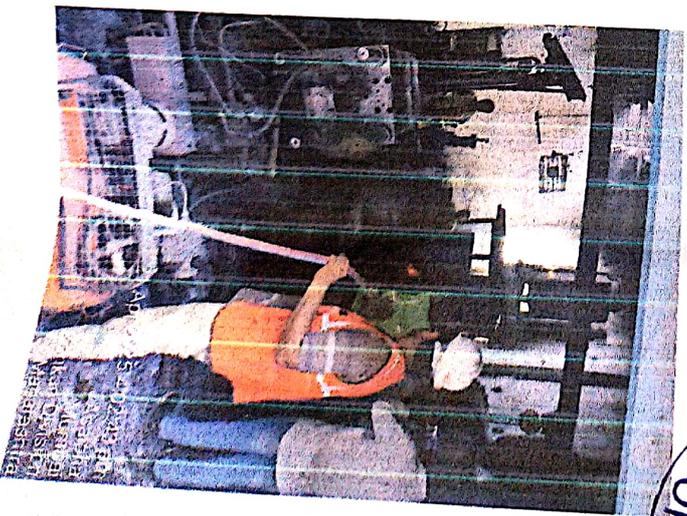
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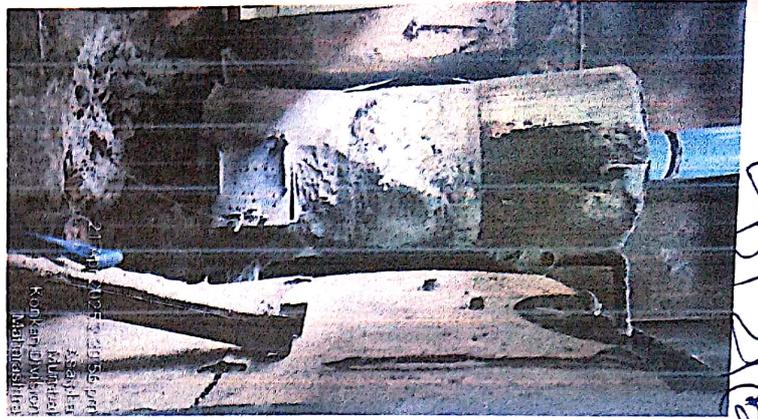


21 Apr 2025 11:42 AM
Korhan, Mumbai
Maharashtra

NOTARY
S.M.H. ZAIDI
Mumbai & Thane Dist
Asstt. Commission
Mumbai
Korhan, Mumbai
Maharashtra
Expires
Sept. 2026

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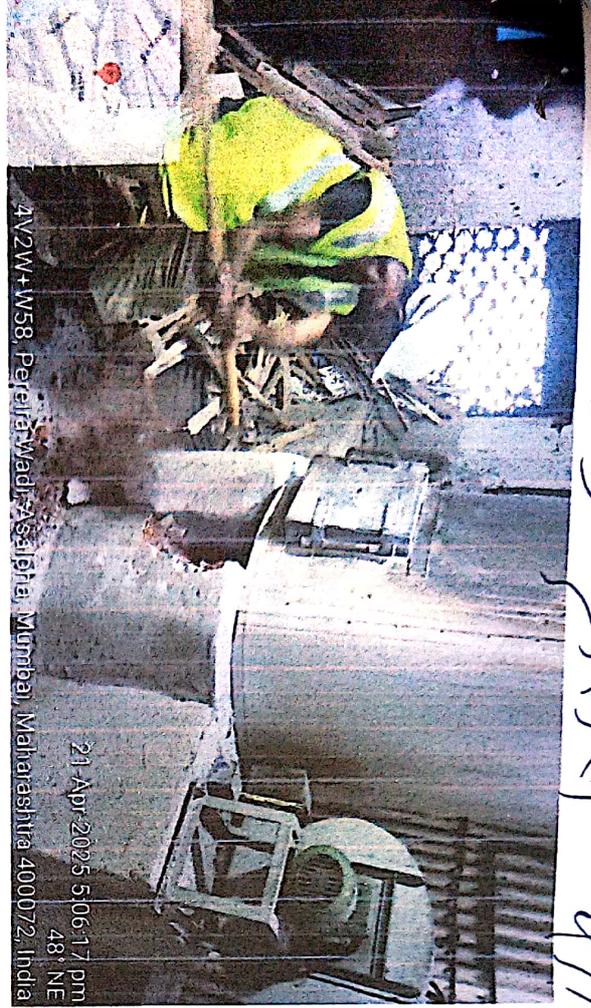
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NOTARY SAH ZULFI, Reg. No. 5840, Expires 25 Sept 2024, GOVT. OF INDIA

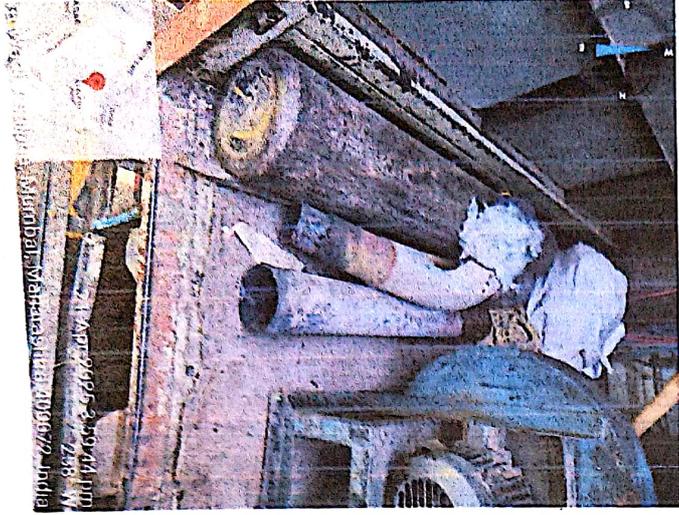
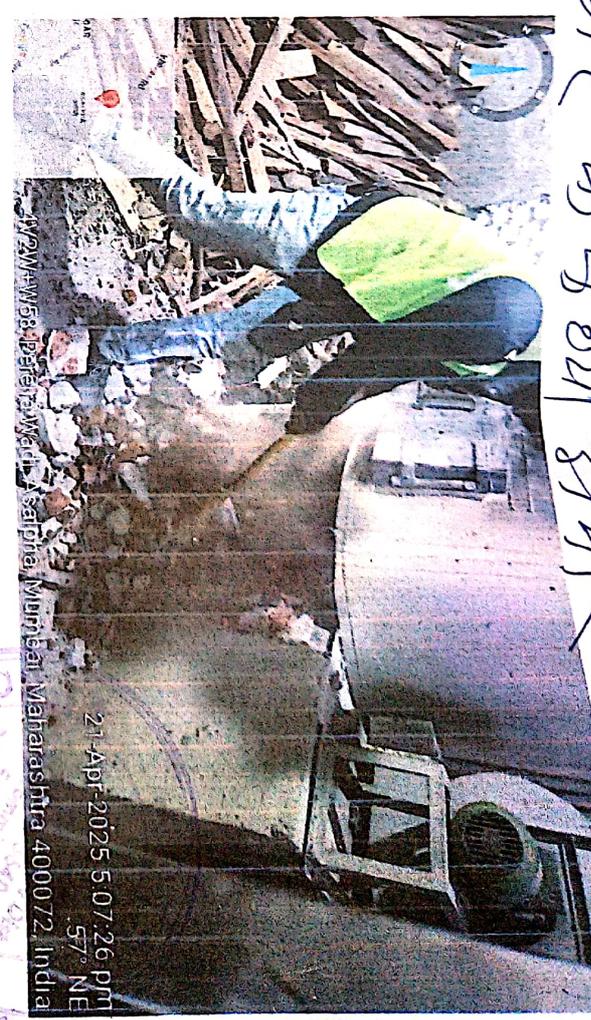
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शुद्ध स्थिति

अपघटन के बाद स्थिति

(12)



शुद्ध स्थिति
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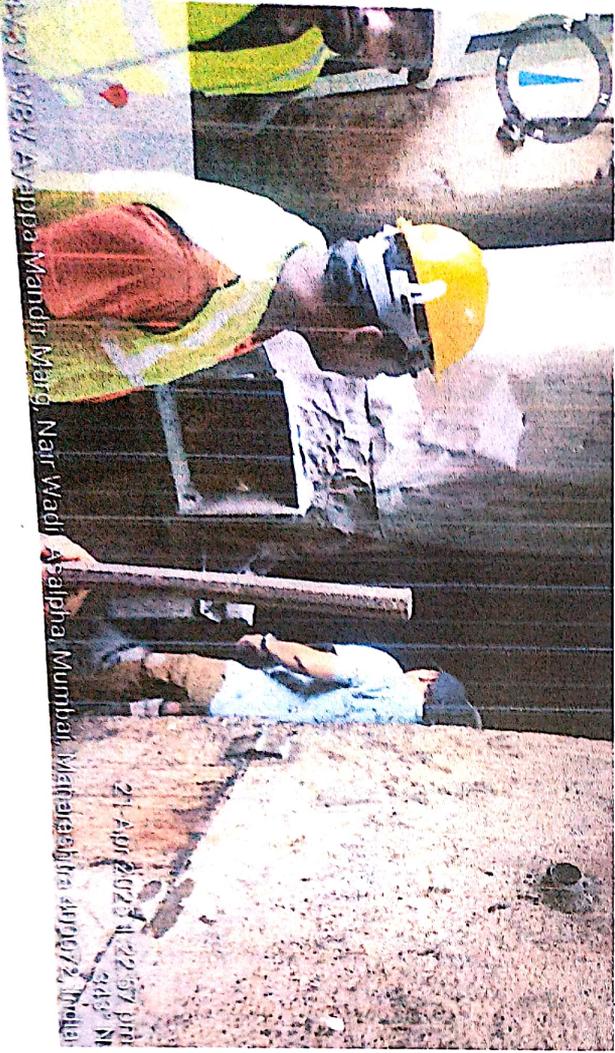


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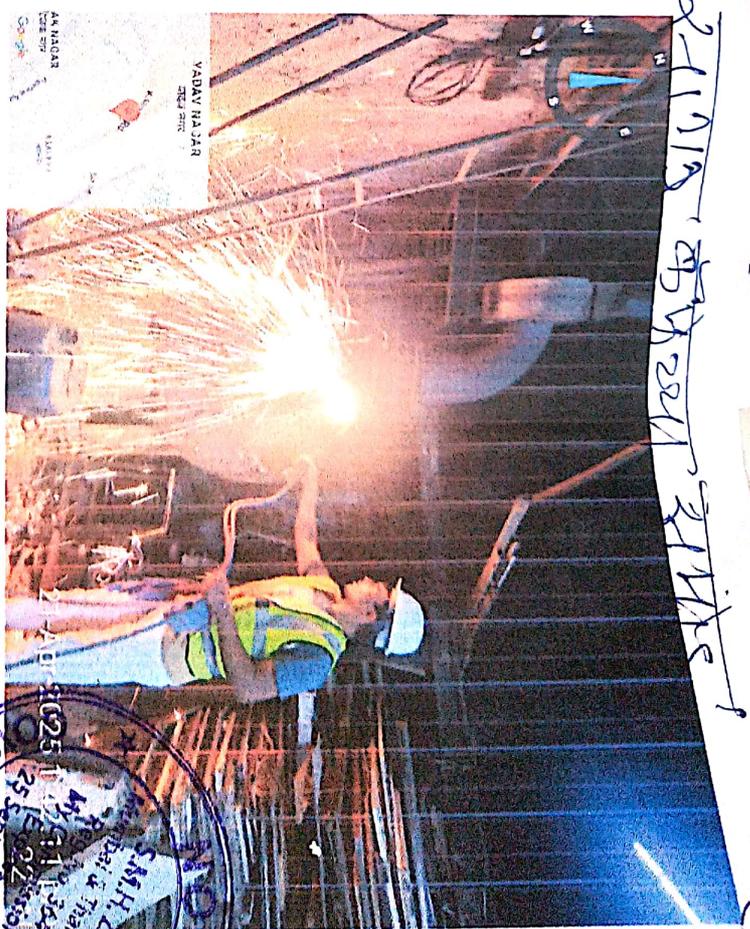


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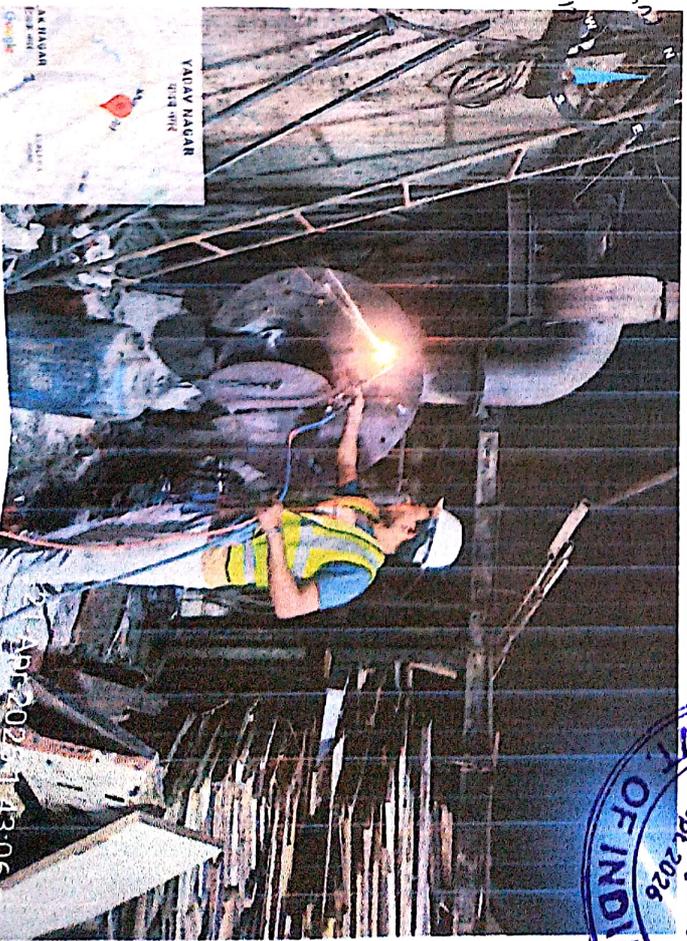
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NOTA
 SASHI RAJDI
 11/11/2024
 21 OF INDIA
 21 APR 2026

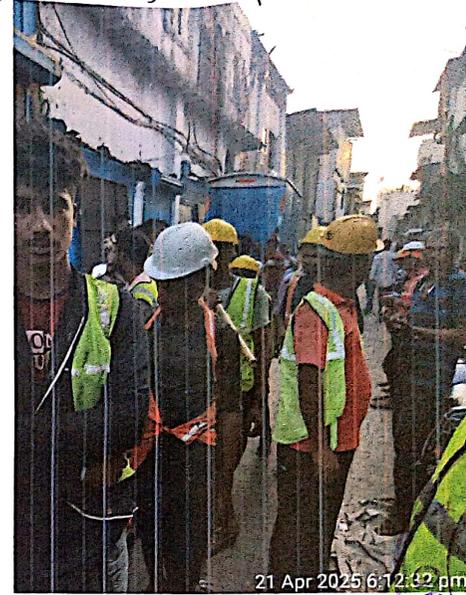
14

डॉ. नरि 2136 गैर पी सी ए
घर कागुला

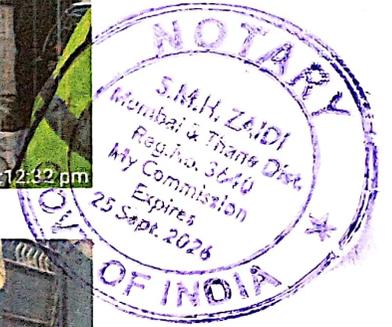
15



21 Apr 2025 1:47:04 pm
Ayappa Mandir Marg
Asalpa
Mumbai
Konkan Division
Maharashtra

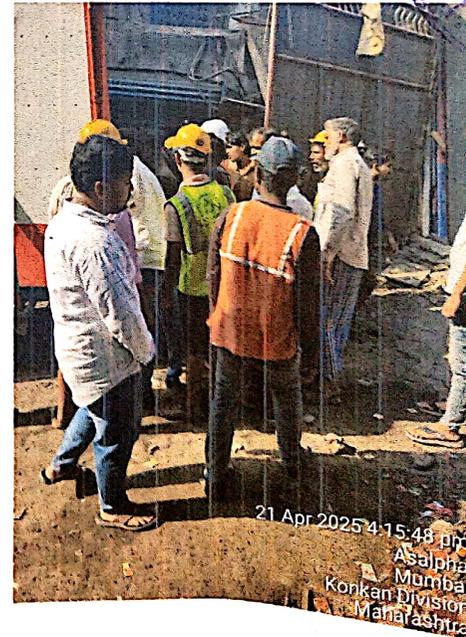


21 Apr 2025 6:12:42 pm



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Rehman
नरिस बाकिनी
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21 Apr 2025 4:15:48 pm
Asalpa
Mumbai
Konkan Division
Maharashtra

महानगर, साबुवणी, खैराणी रोड. (5)

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NOTARY
S. H. ZADI
Mumbai & Thane Dist
Reg. No. 3690
My Commission
Expires
25 Sept. 2026
GOVT OFFICE

Subd
अभिमान
म. वि. १७

